GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3691 ANSWERED ON:04.09.2012 INVESTIGATION OF OFFENCES Sayeed Muhammed Hamdulla A. B.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal in the Ministry of Law and Justice to recommend the investigation of offences under Motor Vehicles Act, Forest Conservation Act, Essential Commodities Act and other related laws to be conducted by the senior officers of the concerned departments under appropriate security cover;

(b) if so, the details thereof;

(c) whether this move would lighten the work of the police engaged in other activities and effectively curb the malpractices; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): No Madam.

(b) to (d): Do not arise.